

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 102(ND)2013
CA. NO.

CORAM:

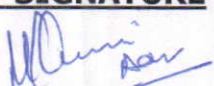
PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.08.2016**

**NAME OF THE COMPANY: M/s Parwinder Singh Sawhney Vs. Sawhney Export House Pvt.
Ltd. & Ors.**

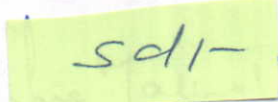
SECTION OF THE COMPANIES ACT: 397/398

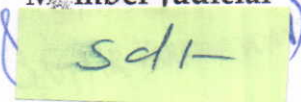
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	M.K. Tiwari	Proxy Adv.	Respondents	

ORDER

None for the petitioner.

2. No steps have been taken by the petitioner in respect of the previous order. In view of the same, the matter is adjourned to 23.08.2016.


(Ina Malhotra)
Member Judicial


(R.Varadharajan)
Member Judicial